



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 14th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/7213/2021	MEZO MOTONYU KUOTSU Versus THE STATE OF NAGALAND AND 10 ORS.	MR. P N GOSWAMI MR. S P SHARMA K AHMED MS U SHARMA	GA, NAGALAND
2	WP(C)/6576/2022	SYED SHAH SIKANDAR ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR A K DAS J. AKTAR	SC, SEC. EDU.
3	I.A.(Civil)/1393/2023 in ITA/5/2021	PR. COMMISSIONER OF INCOME TAX, SHILLONG Versus SHREE PRAKASH SINGH,	MR. S C KEYAL	

LEAVE NOTE OF ADVOCATES FOR 14/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR J DAS	31-07-2023	To	01-09-2023
7)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
8)	MR. S SINHA	02-08-2023	To	17-08-2023
9)	MR A GOENKA	07-08-2023	To	17-08-2023
10)	MR R GOENKA	07-08-2023	To	17-08-2023
11)	MR. P MAHANTA	08-08-2023	To	31-08-2023
12)	K U AHMED	11-08-2023	To	17-08-2023
13)	MR. R P SINGH	10-08-2023	To	01-09-2023
14)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
15)	MR. B K SARMA	13-08-2023	To	25-08-2023
16)	MRS. B GOGOI	17-08-2023	To	18-08-2023
17)	MR. M SARANIA	16-08-2023	To	17-08-2023
18)	MR B K SINGH	14-08-2023	To	16-08-2023
19)	MS. A VERMA	14-08-2023	To	19-08-2023



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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2566/2020	M/S. DONYI POLO ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 13 ORS	MR. P D NAIR MR G ALAM MR H ROHMAN	GA, ASSAM
2	WP(C)/1434/2023	NURAL AMIN ANSARI Versus THE STATE OF ASSAM AND 5 ORS	MR. A F N U MOLLAH K ZAMAN	SC, SEC. EDU. MR. J LASKAR (R-5) SC, NIOS MR. M LASKAR (R-5)
3	WP(C)/3698/2023	RANJIT KR KAKOTY Versus THE UNION OF INDIA AND 5 ORS	MR. B PURKAYASTHA MR. B ZAMAN	DY.S.G.I.

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19)	MS. A VERMA	14-08-2023	To	19-08-2023
20)	MR A R BHUYAN	14-08-2023	To	14-08-2023